4229

ernments in May, 1962. A copy of the Memorandum is enclosed, [Placed in Library. See No. LT-692/63]. In view of the emergency and the need for effecting maximum economy, the State Governments were advised to direct all project authorities to give effect to these recommendations to the utmost extent possible, in particular, through better planning inventory control, use of departmental and other construction agencies of a public character, regular and prompt payments, etc.

Construction workers should put through short periods of training so that their skill improves and construction can be undertaken with efficiency and economy and without waste of materials.

In every case there should be resort to cheaper construction, lower specifications and semi-permanent construction, requiring minimum use of building materials. Local materials should be used to the maximum extent.

SHRI BABUBHAI M. CHINAI: May I know, Sir, whether there is any likelihood of the construction of houses under the Industrial Housing Scheme being dropped under this?

SHRI C. R. PATTABHI RAMAN: Industrial housing will have high priority after defence production.

SHRI BABUBHAI M, CHINAI: May I know, Sir, from the hon, Minister whether he is aware of the fact that the Subsidised Industrial Housing Scheme for labour, the State Governments have of late been rejecting the applications regards from the industrial employers and, if so, whether it is under the instructions of the Central Government or on their own?

SHRI C. R. PATTABHI RAMAN: We are in consultation with the States with regard to this aspect of the matter.

SHRI N. C. KASLIWAL: May I know whether the Government have given up construction of some of the office buildings which were proposed to be constructed under the Third Plan?

SHRI C. R. PATTABHI RAMAN: It all depends on what the office building is meant for. If it is meant for defence purposes, they will be constructed.

SHRI BHUPESH GUPTA: In order to economise or make savings constructions during the emergency may I know, Sir, if the Government has considered the advisability of requisitioning, under the Defence India Rules, the houses of the millionaires and the Princes in order that these could be utilised for defence purposes? If so, how many houses have been requisitioned during this period?

SHRI JAWAHARLAL NEHRU: the hon. Member will give us some particulars of these houses of the millionaires and others, we shall look into them.

## A.I.R. ADVISORY BODY FOR BANGALORE AND DHARWAR STATIONS

\*418 SHRI SHERKHAN: Will the Minister of Information and Broadcasting be pleased to state when the Advisory Body of the All India Radio for Bangalore and Dharwar Stations was set up and who are the members of that Body and what is the tenure of their membership?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION BROADCASTING (SHRI SHAM NATH): The Programme Advisory Committee at Dharwar Station of All India Radio was constituted in June, 1961 and that at Bangalore Station in November, 1955. The tenure of membership of these Committees is two years but members are eligible for renomination. A statement giving the names of the existing members these Committees is placed on Table of the Sabha.

## STATEMENT

List of members of the Programme Advisory Committee attached to the Dharwar Station of All India Radio

- 1. Dr. H. T. Sasnur
- 2. Dr. (Smt.) Savitribai N. Gowda.
- 3. Shri N. S. Gurtu
- 4. Prof. Armando Manezes
- 5. Smt. Vasantalata V. Mirjankar
- 6. Shri Santappa S. Yelamali
- 7. Shri Murlidhar Rao Kamtikar
- 8. Dr. B. M. Pai
- 9. Prof. V. G. Kulkarni
- 10. Shri R. G. Wali.

List of members of the Programme Advisory Committee attached to the Bangalore Station of All India Radio

- 1. Smt. B. Indiramma
- 2. Shri Masti Venkatesa Iyengar
- 3. Shri R. K. Narayan
- 4. Shri J. B. Mallaradhya
- 5. Shri A. R. Badari Narayan
- 6. Shri K. S. Karanth
- 7. Smt. Sudha V. Reddy
- 8. Smt. I. C. Subhiah
- 9. Smt. Lokasundari Raman
- 10. Shri H. Yoganarasimham.

श्री शेरलां : क्या मैं यह जान सकता हूं कि प्रोग्राम एडवाइजरी कमेटी के मेम्बर बनने के लिए कौन से मयारे-कावलियत की जरूरत हुआ करती है ?

श्री काम नाथ: प्रोग्राम एडवाइजरी कमेटी के मेम्बर जब बनाये जाते हैं तो यह ख्यान रखा जाता है कि वह लोग कल्चरल एक्टीविटीज में काफी दिलचस्पी लेते हों ग्रीर मुख्तलिफ "वाक्स ग्राफ लाइफ" में उनकी प्रामिनेंस ग्रीर इमीनेंम हो ग्रीर ग्राल इंडिया रेडियो का जो प्रोग्राम है उसमें वह

एडवाइज कर सके ग्रौर उसको बेहतर बनान में मदद कर सके।

श्री शेरखां : मेम्बरों की उस लिस्ट का लिहाज करते हुए जो ग्रापने दी है, क्या ग्राप को यह मालूम है कि इस में बहुत सारे मेम्बर इस मयार को जो ग्राप फर्मा रहे हैं पूरा नहीं करते ?

श्री शामनाय : जो लिस्ट मैंने प्लेस की है वह हर एक मेम्बर के सामने है । मसलन श्रीमती इंदिरामा को एजुकेशन, वीमेन एंड चिलड्रेन प्रोग्राम की वजह से रखा गया है, श्री मस्ती वेंकटेश ग्रायंगर को लिट्रेचर एंड ग्रार्ट की वजह से रखा गया है, मिस्टर नारायण को म्यूजिक एंड कल्चरल एक्टीविटी की वजह से रखा गया है। कोई न कोई खास बात है जिसकी वजह से इन मेम्बरों को इन कमेटियों में रखा गया है।

INCENTIVE OR PRODUCTION BONUS AS WAGES FOR PURPOSES OF CONTRIBUTION TO E.P.F.

\*419. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOY-MENT be pleased to state:

- (a) whether Government have taken a decision to treat incentive or production bonus as wages for the purpose of computing contribution to the Employees' Provident Fund; and
- (b) whether Government have decided to enhance the rate of contribution from 6½ to 8 per cent in the case of the Textile Industry under the Employees' Provident Fund Scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) It was considered earlier that the production bonus paid as an incentive to higher production, was in the nature of incentive wage and could be taken as part of the basic wages; accordingly, provident fund was de-